

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 967
(To be answered on the 21st December 2017)**

Construction of Airports in Haryana

967. SHRI ASHWINI KUMAR

Will the Minister of CIVIL AVIATION

तागर विमानतल मंत्री

be pleased to state:-

- (a) whether the Government has asked the State Government of Haryana to furnish the details of completion of infrastructure required to construct an airport at Karnal in Haryana; and**
(b) if so, the details thereof and the current status of the work at the airport?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

तागर विमानतल मंत्रालय में राज्य मंत्री

(Shri Jayant Sinha)

(a) to (b): Karnal Airstrip belongs to the State Government of Haryana. On the request of State Government of Haryana, Airports Authority of India has carried out pre-feasibility study for development of Karnal Airstrip for commercial operations in October 2012 and Feasibility Study report has been forwarded to State Government of Haryana.

As per the report, an additional land of 395 acres is required for development of airport for operation of ATR-72/Q-400 type of aircraft in Phase-1. Further, a portion of Canal and village road require to be diverted. No further information is received from the State Government of Haryana.
